

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH**

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**Original Application No. 481/2022**

Joginder Singh Thakur

.....Applicant

**Versus**

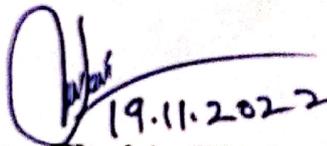
U.T. of Jammu & Kashmir

.....Respondent

**In the matter of:**

**I N D E X**

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2.	Annexure - 1	02

  
19.11.2022  
(Navdeep Wazir), JKAS  
Chief Executive Officer,  
Bhaderwah Dev. Authority  
Bhaderwah  
(Respondent no. 4)

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U.T. of Jammu & Kashmir

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**In the matter of:**

Reply/response in respect of the order dated: 19-10-2022 passed by the Hon'ble National Green Tribunal Principal Bench in the civil suit Application No. 481/2022 titled Joginder Singh Thakur Vs U.T. of Jammu & Kashmir

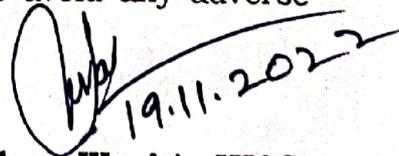
**May it please your Lordship:**

In the above referred case, respondent no. 4 most humbly submits that Bhaderwah Dev. Authority has constituted a Committee (**copy enclosed herewith and marked as Annexure-1**) comprising of Officers/Officials of BDA with clear directions to work in tandem with civil administration, DFO Bhaderwah, EO Bhaderwah, Pollution Control Board and PRI's and take all steps to maintain cleanliness of environment and collect single used plastic and other plastic material like bottles and dispose off scientifically.

Moreover, periodic cleanliness drives are also carried out at all parks, assets and tourist destinations falling within the jurisdiction of Bhaderwah Development and plastic waste is collected and disposed off.

**PRAYER:**

It is therefore most humbly prayed that Hon'ble National Green Tribunal Principal Bench may kindly be pleased to avoid any adverse order against respondent no. 4.

  
**(Navdeep Wazir), JKAS**  
Chief Executive Officer  
BDA Bhaderwah  
Bhaderwah Dev. Authority  
Bhaderwah



**UNION TERRITORY OF JAMMU & KASHMIR**  
**OFFICE OF THE CHIEF EXECUTIVE OFFICER,**  
**BHADERWAH DEVELOPMENT AUTHORITY**  
**BHADERWAH, DISTRICT DODA.**



No: BDA/22-23/PS/470-75

Dated: 07-10-2022

**ORDER**

Whereas, a number of religious festivals, yatra's and other events are organized within jurisdiction of Bhadarwah Development Authority.

Whereas, all these religious festivals, yatras and other events lead to accumulation of plastic waste at different locations including meadows, water streams and other places.

Whereas, due to above activities, it becomes necessary to take suitable measures by way of collection and proper disposal of plastic waste like polythene bags, polythene bottles etc in conjunction with other stake holders like civil administration, Forest, Pollution Control Board, Executive Officer Municipality and PRI's like Sarpanches etc.

Therefore a committee of following officers/ officials is being constituted to take frequent measures in conjunction with other stake holders for maintaining cleanliness of environment:-

1. Accounts Officer (Sh. Vijay Singh)
2. Assistant Engineer (Sh. Irshad Ahmed)
3. Junior Engineer (Sh. Tanveer Hussain Gattu)
4. Junior Engineer (Sh. Ayaz-ul-Haq Zargar)
5. Accounts Assistant (Sh. Haris Riaz)

*Navdeep Wazir*  
07.10.2022

(Navdeep Wazir) JKAS  
Chief Executive Officer  
Bhadarwah Dev. Authority  
Bhadarwah

Copy to the:-

1. Secretary to Government Tourism Department J&K Civil Secretariat Jammu/ Srinagar for favour of information.
2. Additional Deputy Commissioner Bhadarwah for information.
3. Divisional Forest Officer Bhadarwah for information.
4. Executive Officer Municipal Committee Bhadarwah for information.
5. AU BDA Officers/ Officials for information and n/a.